

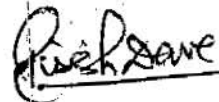
TO BE PUBLISHED IN PART II SECTION 2(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 10.9.64.

Notification
Income-tax

No. 5967 (F.No.203/150/84-ITA.II) It is hereby notified for general information that the validity of the approval granted under section 35(1)(ii) of the Economic and Scientific Research Association, Calcutta, vide Ministry of Finance (Deptt. of Revenue), Notification No.12 (F.No.10/9/64-ITA.II) dated 20th February, 1964, is restricted upto 30th June, 1985.



(GIRISH DAVE)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

Malik/

खण्ड 3१११ में प्रकाशनार्थ

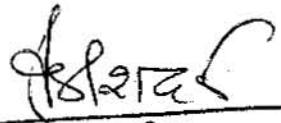
भारत सरकार
वित्त मंत्रालय, राजस्व विभाग

नई दिल्ली, दिनांक 10.7.84

अधिसूचना

हस्तबन्ध-
आयकर

सं० 5967 फा०सं० 203/150/84-आ०क०नि०-11 : सर्वसाधारण की जानकारी के लिए एतद्वारा अधिसूचित किया जाता है कि वित्त मंत्रालय, राजस्व विभाग की दिनांक 20 फरवरी, 1964 की अधिसूचना सं० 12 फा०सं० 10/9/64-आ०क०नि०-11 के द्वारा आर्थिक और वैज्ञानिक अनुसंधान संस्था, कलकत्ता को धारा 35(1) के अंतर्गत दिए गए अनुमोदन की वैधता को 30 जून, 1985 तक सीमित किया जाता है।


गिरीश देव

अवर सचिव, भारत सरकार

समाप्त